

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

3. **IA-02/2024 in C.P.(IB)/1263(MB)/2022**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.02.2024**

NAME OF THE PARTIES: Bank of India Limited  
Vs  
Maharashtra Ayurved Center Private Limited

SECTION: 7, 33(1) (b) (i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY CODE,  
2016.

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**ORDER**

1. Mr. Mahee Vohra i/b Link Legal, Ld. Counsel for the RP present.  
Mr. Deepak Panpaliya, Resolution Professional present (VC).
2. Heard the Counsel and perused the records. Reserved for Orders.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)